320 Written Answers to [RAJYA SABHA]

Unstarred Questions

State/UT	Cash Transfer Compliant Consumers
Rajasthan	130,34,267
Sikkim	1,20,683
Tamil Nadu	188,42,855
Telangana	93,45,037
Tripura	6,38,035
Uttar Pradesh	320,65,318
Uttarakhand	21,53,074
West Bengal	186,59,884

Rise in petroleum imports bill due to fall in rupee value

†2367. SHRI LAL SINH VADODIA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that possibility is being expressed regarding the rise in petroleum imports bill owing to fall in the value of rupee against dollar;

(b) if so, whether Government is contemplating to take any step to check the rising oil bills; and

(c) if so, the details thereof and the time by when it will be taken and if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) The total oil import bill of the country is mainly dependent on the requirement of crude oil, international price of crude oil and Rupee-US Dollar exchange rate. The estimated import quantity of crude oil during the year 2018-19 is 228.6 Million Metric Tonne. For every change in the exchange rate by \gtrless 1/\$, the crude oil import bill would change by about \gtrless 12,100 crore per annum (workings based on average price of crude oil at \$72.26/bbl for the period 1st April, 2018 to 26th December, 2018).

Impact of Qatar leaving OPEC

2368. SHRIMATI WANSUK SYIEM: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether India has weighed the likely impact on global oil market with Qatar breaking away from the cartel of 15 countries that produce about 45 per cent of worlds oil and sitting over 80 per cent of its proven oil reserves;

† Original notice of the question was received in Hindi.